

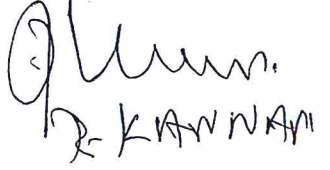

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/648/ (IB)/2017  
NAME OF THE PETITIONER(S) : ENCORE HEALTHCARE LTD  
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1)	R. KANNAN	P.C.S. for Bafna Pharmaceuticals for.	 R. KANNAN
2)	for TK Bhaskar VIKRAM P JAIN SHWETHA VAKUDEVAN	counsel for Applicant	 Shwetha

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner filed rejoinder and furnished a copy of the same to the other side. Counsel for respondent stated that there is a possibility of settling the matter between the parties and the respondent has agreed to pay Rs.16 lakhs which is under dispute. Counsel for respondent prayed for time to submit the outcome of the settlement talks. Time is extended at request. Put up on 09.01.2018.

-sdr  
**K Anantha Padmanabha Swamy**  
Member (Judicial)